

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/262(KB)2021
IA(I.B.C)/963(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS PRASANNA DUGAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Suvodeep Chakraborty, Adv.] For the Petitioner RP

Ms. Tanvi Luhariwala, Adv.] For the Personal Guarantor

Ms. Anisha Kochar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/963(KB)2024:**
 - a. Hard Copy are yet to be filed. Let the copy be provided to the Personal Guarantors.
 - b. List the matter on **11.06.2024**.
 - c. Reply if any, be filed within four weeks'.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**